

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated, the 2nd December, 2019.

No.HCM/1/96/BENCH

As directed, it is hereby informed to all the learned counsel and concerned parties to provide/furnish the following particulars:-

Sl. No./Code no. issued in the name of the Id. Advocate by the HCBA/AMBA/Bar Council of Manipur and other States, if any, with mobile no.

at the time of filing application/WA/Petition/WP(C)/Cril matters/Vakalatnama etc, so as to enable the High Court to provide information through SMS automatically, failing which no SMS will be auto generated.

This notification shall come into force with immediate effect.

Sd/-
REGISTRAR (Judl)
HIGH COURT OF MANIPUR.
Imphal, the 2nd December, 2019

No.HCM/1/96/BENCH/ 26603-22
Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Registrar, Administration & Vigilance, High Court of Manipur.
3. The Govt. Advocates, Govt. of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer/Court Managers, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Hon'ble Mr. Justice MV Muralidaran.
13. The P.S. to Registrar General, High Court of Manipur.
14. The P.S. to Registrar (Judicial), High Court of Manipur
15. The System Analyst, High Court of Manipur for uploading the same to the official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters/Law Assistants, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned file.

*For kind information and circulation
to the learned members*

W r Power 21/12/19
REGISTRAR (Judl)
HIGH COURT OF MANIPUR.